THE SAFETY OF HOUSEHOLD, COMMERCIAL AND SIMILAR ELECTRICAL APPLIANCES (QUALITY CONTROL) ORDER, 2024¹

In exercise of the powers conferred by section 16 of the Bureau of Indian Standards Act, 2016 (11 of 2016), the Central Covernment, after consulting the Bureau of Indian Standards, is of the opinion that it is necessary or expedient so to do in the public interest, hereby makes the following order, namely:—

- **1. Short title, application and commencement.**—(1) This Order may be called the Safety of Household, Commercial and Similar Electrical Appliances (Quality Control) Order, 2024.
- (2) It shall apply to all electrical appliance intended for household, commercial or similar application with rated voltage not exceeding 250V single phase alternating current or 415V three phase alternating current and which do not fall under the scope of any other Quality Control Order issued under the Bureau of Indian Standards Act.
- (3) It shall come into force on the $date^2$ of its publication in the Official Gazette.
- **2.** Compulsory use of Standard Mark.—Goods or articles specified in column (2) of the Table shall conform to the corresponding Indian Standard specified in column (3) of the Table and shall bear the Standard Mark under a licence from the Bureau as per Scheme-1 of Schedule-II of the Bureau of Indian Standards (Conformity Assessment) Regulations, 2018:

Provided that nothing in this Order shall apply to goods or articles manufactured domestically for export:

Provided further that small enterprises and micro enterprises, as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006) shall conform to such Indian Standards from the date specified in the corresponding entry under columns (6) and (7) of the Table respectively:

Provided also that nothing in this Order shall apply for two hundred numbers of goods or articles imported for the purpose of research and development by manufacturers of household and similar electrical appliances per year with the condition that such imported goods and articles shall not be sold commercially and can be disposed of as a scrap and the manufacturers shall maintain a year-wise record of the goods or articles and furnish the same, if so desired to the Central Government.

Vide S.O. 4098(E), dated 17th September, 2024, published in the Gazette of India, Extra., Pt. II, Sec. 3(ii), No. 3744, dated 20th September, 2024.

^{2.} Came into force on 20-9-2024.

- **3.** Certification and enforcement authority.—The Bureau shall be the certifying and enforcing authority for the goods or articles specified in column (2) of the Table.
- **4. Penalty for Contravention.**—Any person who contravenes the provisions of this Order shall be punishable under the provisions of the Bureau of Indian Standards Act, 2016.

TABLE

Sl. No.	Goods or Articles	Indian Standard	Title of Indian Standard	Date of Implemen- tation in General (other than Micro and Small Enterprises)	Date of Implemen- tation for Small Enterprises	Date of Implemen- tation for Micro Enterprises
(1)	(2)	(3)	(4)	(5)	(6)	(7)
	All electrical appliance intended for household, commercial or similar application with rated voltage not exceeding 250V single phase alternating current or 415V three phase alternating current. Illustrative list of electrical appliances is given below:	IS 302 (Part 1): 2008	Safety of house- hold and similar electrical app- liances: Part 1 general require- ments	Six months from the date of publication of the QCO in E-Gazette	Nine months from the date of publication of the QCO in E-Gazette	Twelve months from the date of publication of the QCO in E-Gazette
1	Vacuum Cleaners and Water Suction Cleaning Appliances					
2	Spin Extractors					
3	Cooking Ranges, Hobs, Ovens and Similar Appliances	d			e ne bo Lajon la Spesed	
4	Electrical Shavers Hair, Clippers and Similar Appliances				Adsorre	
5	Tumbler Dryers					

(1)	(2)	(3)	(4)	(5)	(6)	(7)
6	Warming Plates and Similar Appliances					
7	Frying Pans, Deep Fat Fryers and similar appliances				Serve II	
8	Appliances for Heating Liquids				ANTO ST	
9	Massage Appliances				A DE LEGICIO	
10	Electric Forced Convection Ovens, Steam Cookers and Steam- Convection Ovens					
11	Electric Heating Tools					
12	Electric Steam Cookers					
13	Insect Killers					
14	Electric Fence Energizers					
15	Electric Call Bells and Buzzers for Indoor Use					
16	Electric Water Boilers					
17	Electric Coffee Makers					
18	Electric Bean Slicers					
19	Electric Berry- juice Extractors					
20	Electric Can Openers	9				
21	Electric Centrifugal Juicers					
22	Electric Churns				1 Communi	
23	Electric Citrus- fruit Squeezers					
24	Electric Coffee Mills not exceeding 500g hopper capacity					

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(1)	(2)	(3)	(4)	(5)	((
25	Electric Cream Whippers				
26	Electric Egg Beaters				
27	Electric Food Processors				
28	Electric Grain Grinders not exceeding 3l hopper capacity				
29	Electric Graters				
30	Electric Ice-Cream Machines, including those for use in refrigerators and freezers				
31	Electric Knife Sharpeners				
32	Electric Knives				
33	Electric Noodle Makers				
34	Electric Potato Peelers				
35	Electric Shredders				
36	Electric Sieving Machines				
37	Slicing Machines				
38	Electric Hot Plates				
39	Single Walled Baking Ovens				
40	Low Speed Food Grinding Machines				
41	Dishwashers				
42	Floor Treatment Machines and Wet Scrubbing Machines				
43	Food Waste Disposers				
44	Blankets, Pads, Clothing and Similar Flexible Heating Appliances				

(1)	(2)	(3)	(4)	(5)	(6)	(7)
45	Appliances for Skin Exposure to Optical Radiation					
46	Commercial Electric Cooking Ranges, Ovens, Hobs and Hob Elements				*	
47	Commercial Electric Doughnut Fryers and Deep Fat Fryers				34-	
48	Commercial Electric Griddles and Griddle Grills					
49	Commercial Electric Multi-purpose Cooking Pans					
50	Commercial Electric Forced Convection Ovens, Steam Cookers and Steam- Convection Ovens					
51	Clothes Dryers and Towel Rails					
52	Commercial Electric Boiling Pans					
53	Commercial Electric Grillers and Toasters					
54	Commercial Electric Appliances for keeping Food and Crockery Warm					
55	Commercial Electric Bains- Marie					
56	Oral Hygiene Appliances					

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(1)	(2)	(3)	(4)	(5)	(6)	(7)
57	Sauna Heating Appliances and Infrared Cabins				not en	pilling
58	Surface- Cleaning Appliances for Household use Employing Liquids or Steam				tars of doll i	more de la companya d
59	Electrical Appliances for use with Aquariums and Garden Ponds				Tail tail	antisofi unpisoria
60	Commercial Electric Dishwashing Machines				- Name -	ACTIVITY OF THE PARTY OF THE PA
61	Whirlpool Baths and Whirlpool Spas					Security (
62	Thermal Storage Room Heaters					
63	Commercial Electric Rinsing Sinks				A111/0	
64	Commercial Electric Kitchen Machines					
65	Air-Cleaning Appliances					
66	Water-Bed Heaters					
67	Fixed Immersion Heaters				lab.	
68	Outdoor Barbecues					
69	Foot Warmers and Heating Mats					
70	Amusement Machines and Personal Service Machines				No. 4.	
71	Toilet Appliances				rwania	
72	Fabric Steamers					

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(1)	(2)	(3)	(4)	(5)	
	Drives for Vertically Moving Garage Doors for Residential Use				
4	Humidifiers				
5	Commercial Electric Hoods				
76	Vaporizers				
7	Gas, Oil and Solid-Fuel Burning Appliances Having Electrical Connections				
78	Electrolysers				
9	Beauty Care Appliances Incorporating Lasers and Intense Light Sources				
80	Personal-e- Transporters				
31	Skin Beauty Care Appliances				
82	Furniture with Electrically Motorized Parts				
83	Commercial Vacuum Packaging Appliances				
84	Electric Hand Lamps				
85	Hand held electric Engraving Tools				

Note.—For the purposes of this Table, the latest version of Indian Standards including the amendments thereof, as notified by the Bureau from time to time shall apply.

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